

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Dated: 05.04.2019

NOTICE

Take notice that the matters adjourned vide notice dated 02.04.2019 will be listed in the Court of Chairperson as indicated below:

S. No.	Case No.	Name of the parties	Original Date of Hearing	Next Date of Hearing
1.	Comp. App. (AT) No. 410 of 2018 Part Heard	Oswal Greentech Ltd. Vs. Pankaj Oswal & Ors. with	03.04.2019	09.04.2019
2.	Comp. App. (AT) No. 411 of 2018 Part Heard	Aruna Oswal Vs. Pankaj Oswal & Ors. with	03.04.2019	09.04.2019
3.	Comp. App. (AT) No. 412 of 2018 Part Heard	Oswal Agro Mills Ltd. Vs. Pankaj Oswal & Ors.	03.04.2019	09.04.2019
4.	Comp. App. (AT) (Ins) No. 568 of 2018 Part Heard	R.G.G Vyapaar Pvt Ltd Vs Arun Kumar Gupta & Anr	03.04.2019	26.04.2019

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By Order

-sd/-
Registrar